

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
 6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
 DAILY CAUSE LIST DATED **12.10.2022** (WEDNESDAY)
 CHENNAI BENCH (VIRTUAL MODE)

10.30AM

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble
 Mr. Naresh Salecha, Member (Technical)**

For Direction

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Res. App No. 3/2022 in TA No. 104/2021 (Comp App (AT) (Ins) No. 691/2020)	Securities and Exchange Board of India Vs Kerala Housing Finance Ltd. WITH	Mr. Rahul Unnikrishnan	Mr. PD Vincent (RP) Mr. PV Vinod-R1 Mr. Ramasubramanian- R2 Mr.AS. Aravind-R2
2.	Res. App No. 4/2022 in TA No. 105/2021 (Comp App (AT) (Ins) No. 692/2020)	Securities and Exchange Board of India Vs Kerala Housing Finance Ltd.	Mr. Rahul Unnikrishnan	Mr. PD Vincent (RP) Mr. PV Vinod-R1 Mr. Ramasubramanian- R2 Mr.AS. Aravind-R2
3.	IA No. 830/2022 (Adv.Hg) in Comp App (AT)(INS) No. 332/2022	PB Bafna Ventures Pvt. Ltd. Vs Punjab National Bank & 3ors. WITH	Mr. Kaushik Ramasamy	Mr. Y. Suryanarayana
4.	IA No. 831/2022 (Adv.Hg) in Comp App (AT)(INS) No. 331/2022	PB Bafna Ventures Pvt. Ltd. Vs Punjab National Bank & 3ors.	Mr. Kaushik Ramasamy	Mr. Avinash Krishnan Ravi Caveator Mr. Y. Suryanarayana

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
5.	Company Appeal(AT)(Ins) No. 362/2022 & IA No.829	The Andhra Pradesh Maritime Board VS Sembmarine Kakinada Limited	Mr. B.Dhanaraj	Mr. Anand Marathia Caveator
6.	Company Appeal(AT)(Ins) No. 363/2022	Renuka Devi Ranagswamy Resolution Professional of M/s. Regen Infrastructure and Service Pvt Ltd. Vs M/s. Regen O&M Services Ltd.	CS K Gaurav Kumar	

For Hearing (Part Heard)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
7.	TA No. 30/2021 (Comp App (AT)) (Ins) No. 442/2020)	Vipraz Adz Vs Sundaresan Nagarajan RP for P Dot G Constructions P Ltd &Anr WITH	Ms.Madhusmita Bora	Mr.Ravi Rajagopalan R1 Ms.Anannya R2
8.	TA No. 31/2021 (Comp App (AT)) (Ins) No. 443/2020)	B. Akhilandeswari Vs Sundaresan Nagarajan RP for P Dot G Constructions P Ltd &Anr WITH	Ms.Madhusmita Bora	Mr.Ravi Rajagopalan R1 Ms.Anannya R2
9.	TA No. 32/2021 (Comp App (AT)) (Ins) No. 444/2020)	S. Rani Vs Sundaresan Nagarajan RP for P Dot G Constructions P Ltd &Anr WITH	Ms.Madhusmita Bora	Mr.Ravi Rajagopalan R1 Ms.Anannya R2
10.	TA No. 33/2021 (Comp App (AT)) (Ins) No. 445/2020)	Krishnamoorthy R &Anr Vs Sundaresan Nagarajan RP for P Dot G Constructions P Ltd & 6 Ors WITH	Ms.Madhusmita Bora	Mr.Ravi Rajagopalan R1 Ms.Anannya R2
11.	TA No. 34/2021 (Comp App (AT)) (Ins) No. 454/2020)	Sai Trading and Interiors Vs Sundaresan Nagarajan RP for P Dot G Constructions P Ltd &Anr WITH	Ms.Madhusmita Bora	Mr.Ravi Rajagopalan R1 Ms.Anannya R2
12.	TA No. 35/2021 (Comp App (AT)) (Ins) No. 455/2020)	Themes Adz Vs Sundaresan Nagarajan RP for P Dot G Constructions P Ltd &Anr WITH	Ms.Madhusmita Bora	Mr.Ravi Rajagopalan R1 Ms.Anannya R2
13.	TA No. 36/2021 (Comp App (AT)) (Ins) No. 457/2020)	G. Balaji Vs Sundaresan Nagarajan RP for P Dot G Constructions P Ltd & 8Ors WITH	Ms.Madhusmita Bora	Mr.Ravi Rajagopalan R1 Ms.Anannya R2
14.	TA No. 37/2021 (Comp App (AT)) (Ins) No. 470/2020)	Sai Enterprises Vs SundaresanNagarajan RP for P Dot G Constructions P Ltd &Anr WITH	Ms.Madhusmita Bora	Mr.Ravi Rajagopalan R1 Ms.Anannya R2
15.	TA No. 50/2021 (Comp App (AT)) (Ins) No. 215/2020)	Innova Home Buyers Neyveli Association Vs SundaresanNagarajan RP for P Dot G Construction P Ltd & 3 Ors	Ms. Shabnam Banu Mr. Sushil Sarayu	Mr.Ayush Gupta Mr.Praveen R R1 M/s. Anannya R2 Mr.KinshukChaterje

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
16	Comp App (AT)(INS) No.245/2022 (Contempt Case (AT) No. 5/2022&IA No 631,636/2022)	V Karthikayan Vs M S Viswanathan	Mr. Ravi Rajagopalan	Mr. ML Ganesh-R2 Mr. T.Ravichandran- R3
17	Comp App (AT)(INS) No. 195/2021 & IA No. 394/2021	Upender Kumar Agarwal Vs. State Bank of India	Mr. S. Rajagopalan	Mr.Vipin Warriar - R1.
18	Comp App (AT)(INS) No. 137/2022	Samrat Khanna Vs LEPL Projects Limited	Mr. K. Gaurav Kumar PCS	
WITH				
19	Comp App (AT)(INS) No. 138/2022	Balaji Durairaj Vs LEPL Projects Limited	Mr. K. Gaurav Kumar PCS	
20	Comp App (AT) No. 90/2022 & IA No. 778/2022	Vaikundarajan Subramanian Vs. Jagatheesan Muthurajan	Mr. Ramaswamy Meyappan	Ms. Preeti Mohan Caveator - R1, R3 Mr. N.V. Prakash & Mr. Rohan Rajasekaran - R2
WITH				
21	Comp App (AT) No. 91/2022 & IA No. 785, 786/2022	Vaikundarajan Subramanian Vs. Jagatheesan Muthurajan	Mrs. K. Subbu Ranga Bharathi	Ms. Preeti Mohan Caveator /- R1, R3 Mr. N.V. Prakash & Mr. Rohan Rajasekaran - R2
WITH				
22	Comp App (AT) No.92/2022 & IA No. 787, 788,789/2022	Vaikundarajan Subramanian Vs. Jagatheesan Muthurajan	Ms.Johnsy Greeta	Ms. Preeti Mohan Caveator /- R1, R3 Mr. N.V. Prakash & Mr. Rohan Rajasekaran - R2
WITH				
23	Comp App (AT) No.93/2022 & IA No. 790,791/2022	Vaikundarajan Subramanian Vs. Jagatheesan Muthurajan	Mr.J. Kingsly Solomon	Ms. Preeti Mohan Caveator /- R1, R3 Mr. N.V. Prakash & Mr. Rohan Rajasekaran - R2
WITH				
24	Comp App(AT) No. 94/2022 & IA No. 792,793,794 & 795/2022	Sumana Balasamy Kamaraj Vs. Jegatheesan Muthurajan	Mr. S. Elambharathi	Ms. Preeti Mohan Caveator /- R1, R3 Mr. N.V. Prakash & Mr. Rohan Rajasekaran - R2

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
25	Comp. App (AT)(Ins) No. 298/2021	Madras Chemicals & Polymers Vs Vijay Aqua Pipes P Ltd	Mr. T. Ravichandran	
26	TA No. 56/2021 (Comp App (AT) (Ins) No. 394/2020)	Dhanalakshmi Bank Vs Royal Splendour Developers Pvt.Ltd Ors	Mr. Lzafer Ahmed BF	Mr. S. Sathiyarayanan-R1 Mr. K.V. Jagdishvaran-R2
27	Comp App (AT) No.39/2021 & IA No. 537,538/2021	Union of India Vs Megacity Bangalore Developers and Builders Ltd.	Mr. Avinash Krishnan Ravi	Mr. Perikal K.Arjun- R2 Mr. Joseph Pookkat- R3
WITH				
28	Comp App (AT) No. 40/2021 & IA No. 539, 540/2021	Union of India Vs Megacity Bangalore Developers and Builders Ltd.	Mr. Avinash Krishnan Ravi	Mr. Perikal K.Arjun- R2 Mr. Joseph Pookkatt-R3
WITH				
29	Comp App (AT) No. 41/2021 & IA No. 541,542/2021	Union of India Vs Megacity Bangalore Developers and Builders Ltd.	Mr. Avinash Krishnan Ravi	Mr. Perikal K.Arjun- R2 Mr. Joseph Pookkat- R3
30	Company Appeal (AT)(CH)(Ins) No.125/2021	Winwind Power Energy P Ltd Vs Asset Reconstruction Company (India) Ltd. & 3ors	Mr. Srinath Sridevan Mr. T. K. Bhaskar	Ms. Abitha Banu-R1 Mr. R. Subramanian-R2 Mr. R. Sugumaran-R3 Mr. Sivakumar & Suresh-R4
WITH				
31	Comp App (AT)(INS) No. 128/2021 & IA No 302/2021	V Nagarajan Resolution Professional Vs Asset Reconstruction Company (India) Ltd. &anr	Mr. R. Subramanian	Ms.Abitha Banu-R1 Mr. R.Sugumaran – R2
WITH				
32	Comp App (AT)(INS) No. 129/2021 & IA No 230,301&427/2021	V Nagarajan Resolution Professional Vs. Asset Reconstruction Company (India) Ltd. &anr	Mr. R. Subramanian	Ms.Abitha Banu-R1 Mr. R.Sugumaran – R2
WITH				
33	Comp App (AT)(INS) No. 130/2021& IA No. 429/2021	V Nagarajan Resolution Professional Vs. Asset Reconstruction Company (India) Ltd &anr	Mr. R. Subramanian	Ms.Abitha Banu-R1 Mr. R.Sugumaran – R2
WITH				
34	Company Appeal (AT)(CH)(Ins) No.131/2021	V Nagarajan Resolution Professional Vs. Asset Reconstruction Company (India) Ltd. &anr.	Mr. Srinath Sridevan	Ms.Abitha Banu-R1 Mr. R.Sugumaran – R2

35	Comp App (AT)(INS) No. 287/2021 & IA No. 615/2021	Shri Siva Nagaraja Taduvai @ TSN Raja Vs. Mr. Upender Kumar Agarwal WITH	Mr. Amir Bavani	Mr. S. Rajagopalan– R1
36	COMPANY APPEAL(AT)(INS) No. 288/2021& IA No. 616/2021	Shri Siva Nagaraja Taduvai @ TSN Raja Vs. Mr. Upender Kumar Agarwal	Mr. Amir Bavani	Mr. S. Rajagopalan– R1

Copy to:

**By the order of Hon'ble Member (J)
(Chennai Bench)**

1.Notice Board

2.Website:www.nclat.nic.in

For Assistance,

1.For VC Link-vcnclatchennai5@gmail.com